

**Central Administrative Tribunal
Principal Bench**

OA No.1382/2018

New Delhi, this the 16th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Sh. S. Natarajan
S/o Late Singaram Pillai
Deputy Secretary,
Ministry of Health & Family Welfare,
aged about 58 years,
R/o 502, Mixed Type
Sector-9, R. K. Puram,
New Delhi 110 022. ... Applicant.

(By Advocate, Shri Vipin Singh)

Vs.

1. Union of India
Through Secretary
D/o Personnel and Training
North Block,
New Delhi.
2. Union of India
Through Secretary
D/o Health & FW,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi. ... Respondents.

(By Advocate, Shri Manish Kumar)

: O R D E R (ORAL) :

Mr. K. N. Shrivastava, Member (A):

The applicant joined the Central Government as Assistant in Central Secretariat Service (CSS) by clearing the UPSC Examination

held in 1983. He joined service on 20.03.1985. On 07.03.1990 (Annexure A/2), he moved a representation to the respondents for change of his date of birth. The respondents vide impugned order dated 27.03.2018 (Annexure A/2) have rejected the request of the applicant.

2. We find that this order is a non speaking order. The issues raised by the applicant in support of his claim for change of date of birth have not been dealt with. The Department of Personnel & Training (DoP&T) have issued an OM dated 16.12.2014 on the subject of alteration of date of birth of a government employee.

3. The impugned order being a non speaking one, cannot be sustained in the eyes of law. Accordingly, we quash and set it aside with liberty to the respondents to pass a fresh order which should be a speaking one dealing with the issues raised by the applicant in his representation dated 07.03.1990. While doing so, the respondents shall also keep in mind the DoP&T OM dated 16.12.2014. Considering the fact that the applicant is due for retirement from service on 31.05.2018, let the speaking order be passed within ten days from today. Order 'Dasti'.

(K. N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

/pj/